

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

EP/TCP/CSP/CSA/TCSP/TCSA/NO. 586 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Samir Patodia  
V/s.  
M/s. Taihind Synthetics Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
~~Companies Act 1956/2013/I & BP Code 2016.~~

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

TCP 586/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 4.8.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)